

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (C) No(s). 36367/2017

KARAM SINGH & ANR.

Petitioner(s)

VERSUS

GURVINDER SINGH

Respondent(s)

Date : 26-11-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shree Pal Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

None appeared for the parties.

Ld. counsel for the petitioner shall file the affidavit in proof of dasti service of notice already issued to sole respondent within a period of four weeks.

List again on 03.02.2020.

SURINDER S. RATHI
Registrar

pm